

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**  
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IA/MA/IBA/TCP/TCA/CP/CA No : CP/07/CHE/2021  
NAME OF PETITIONER : South India Corpn Pvt Ltd  
NAME OF RESPONDENT : Tamil Nadu Generation And Distribution Corporation Ltd  
SECTION : 9 of IBC 2016  
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**ORDER**

Applicant is represented by Mr. Jawahar Lal, Advocate through video conferencing platform.

Respondent is represented by Mr. Arvind Srivatsa, Advocate, who undertakes to file vakalath. He submits that the Petition along with the documents has been received from the Petitioner.

An opportunity is given to the Respondent to file its counter before 30.07.2021 after serving a copy of the same on the other side.

The Petitioner is also permitted to file its rejoinder, if any, in the Registry before the next date of hearing and also serve an advance copy of the same to the other side.

List this matter on **10.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**